

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 209
IB-374(ND)/2020

IN THE MATTER OF:

M/s. Metenere Limited

Vs.

Navdhatu Wires Private Limited

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv Dhruv Gandhi and Adv Deepam Rangwani,

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.06.2023**.

Sd/-
(Court Officer)